IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD A .

ORIGINAL APPLICATION NO.

142 99

DATE OF ORDER : 19.03.1999.

Between :-

1.B.A.Harimahaeswara

2.T.R.Srikanth

... Applicants

And

- Member Convenor, Council for Advancement of people's Action and Rural Technology (CAPART) (Under the agies. of Ministry of Rural Areas' Employment, Govt. of India) APARD Campus, Rajendranagar, Hyderabad-30.
- The Dist. Employment Officer, Dist Employment Exchange, R.R.Dist.

... Respondents

Counsel for the Applicants : Shri P.Raghava Reddy

Counsel for the Respondents : Shri P.Phalguna Rao, CGSC Shri P.Naveen Rao, for Govt. of AP

CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

(Per Hon'ble Shri H.Rajendra Prasad, Member (A)).

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

Heard Sri P.Raghava Reddy, counsel for the applicants and Sri P.Phalguna Rao, standing counselfor the Respondents.

- 2. The Society which is Respondent No.1 in this O.A. is a private organisation which functions under the aggs of Ministry of Rural Areas' Employment, Government of India. The said Society does not come under the jurisdiction of this Tribunal as defined in Section 14 of the Administrative Tribunals Act, 1985. We are therefore unable to act on this acpplication for lack of jurisdiction but the applicant is free to approach Respondent No.1 directly, or to take such steps as may be advised.
- 3. Thus the O.A. is disposed of. No order as to costs.

(H.RAJENDRA PRASAD)

(D.H.NASIR) Vice-Chairman

Dated: 19th March, 1999.
Dictated in Open Court.

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THE CENTRAL ADMINISTRATIVE TRIBUTAL HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR.JUSTICE D.H.NASTA

THE HON'SLE MR.H.RAJENDRA FRAS

THE HON'BLE MR.R.RANGARASAN MEMBER (A)

THE HONIBLE MR.B.S.DAI PARAMESAND MEMBER (J)

ORDER/ JUDGEMENT

MA./RA./CP.Mo.

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ADMITTED AND INTERIM DIRECTIONS 155020.

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केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण / DESPATCH

30 MAR 1999

RETITIE PUTETE